

the production of iodised salt to 795 Units. The total installed capacity is 112 lakh tons per annum.

(b) No, Sir. The cost of iodisation is hardly 10 paise per kg. which is insignificant amount as compared to the overall benefits of consuming iodised salt.

(c) and (d) No, Sir. Salt is iodised generally by the indigenously developed plants and machinery.

(e) and (f) The average consumption of iodated salt per person per day is about 10 gm.

(g) Does not arise.

#### Activities of Underworld in Delhi

6071. SHRI PANKAJ CHOUDHARY :  
SHRI MADHAV RAO PATIL :  
SHRI D.S. AHIRE :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether attention of the Government has been drawn to the news-items captioned, "Delhi ek bar phir underworld ke giraft main" appearing in 'The Dainik Jagran' dated July 2, 1998;

(b) if so, the details thereof;

(c) whether the Union Government have prepared a list of the underworld dons; and

(d) the concrete steps taken by the Union Government to nab the underworld gang?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) Yes, Sir. The news item in question contains a report about Delhi Police having prepared a list of desperate criminals suspected to be engaged in planning and execution of criminal activities.

(c) and (d) Delhi Police have prepared a list of desperate criminals containing detailed information about them in order to enable the police personnel to keep constant watch and surveillance over their activities. The other measures taken include constitution of special teams in each Police district assigned with the task of locating those hardened criminals who are not available at their known addresses.

#### Complaints Against Government Hospitals

6072. SHRI DAROGA PRASAD SAROJ : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the patients coming from outside are

not getting proper treatment at the Government Hospitals and the All India Institute of Medical Sciences as a result of which they approach to the Member of Parliaments with their complaints;

(b) if so, the number of complaints received from the Members of Parliament during each of the last three years;

(c) the action taken by the Government in this regard;

(d) whether any doctor or any official has been punished in this regard during the said period; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) to (c) There is no such reports regarding patients coming from outside. Complaints, if any, received from Members of Parliament in this regard are properly looked into by the concerned Medical Superintendents and appropriate action is taken.

(d) No, Sir.

(e) Does not arise.

#### Import of LPG

6073. DR. CHINTA MOHAN :  
PROF. PREM SINGH CHANDUMAJRA :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the import of LPG is likely to be increased due to the permission accorded for use of LPG for power generation in the country;

(b) if so, the average quantity of LPG is required to be imported annually and the additional estimated quantity required to be imported; and

(c) the annual amount of foreign exchange likely to be incurred on the additional imports?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) to (c) As per the liquid fuel policy, announced by the Government in November, 1995 and modified thereafter LPG has not been included among the various liquid fuels permitted for use in power generation.

As per Oil Economy Budget 2.119 MMT of LPG at an estimated cost of US\$ 464.1 Million is planned to be imported during the current financial year. No additional quantity of LPG is required to be imported for power generation.